

Issue of Licences for Mines under Industries (Development & Regulation) Act in Maharashtra

609 SHRI PRATAP SINGH NEGI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the names of the mine, their licenced capacities and the dates of issue of the respective licences under Industries (Development & Regulation) Act in under developed region of Vidarbha in the State of Maharashtra;

(b) the production achieved in the last three years;

(c) when the last substantial expansion was sanctioned in respect of each of them; and

(d) whether there is shortfall in production; if so, how much in each case and the reasons of the shortfall, if any

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) to (d) A statement giving the required information is laid on the Table of the House [Placed in Library See No. LT-3239/72].

Participation of Collieries of Maharashtra State in World Bank loan expansion Programme

610. SHRI PRATAP SINGH NEGI: Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of collieries in the State of Maharashtra which participated in the World Bank loan expansion programme of 1961;

(b) the names of each of them together with the names of owners, the increased output targeted;

(c) the amount of machineries and equipments imported by each of them and the shareholders capital raised by each of them; and

(d) the output achieved by each of them and the reason of a shortfall in the output, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Six Collieries.

(b) to (d). Statement is laid on the Table of the House. [Placed in Library. See No. LT-3240/72].

मध्य प्रदेश में इमारतें और इटें बनाने के लिये मिट्टी खोदने के लिये लाइसेंस होना

611. श्री गंगाधरण बीक्षित : क्या इस्पात और खान मंत्री वहाँ बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में इमारतें और इटें बनाने के लिये मिट्टी खोदने हेतु सरकार से लाइसेंस लेना आवश्यक है,

(ख) यदि हाँ, तो क्या इस मिट्टी रैन को भी 'खानों' की कोटि में ग मिला कर लिया गया है ; और

(ग) क्या इससे जनसंचारण को कठिनाई का सामना करना पड़ता है ?

इस्पात और खान मंत्रालय ने राज्य मंत्री (श्री शाहनवाज खाँ) :

(क) से (ग), जानकारी एकत्रित की जा रही है और सभा पटल पर रखी जाएगी।

मध्य प्रदेश में तांबे का खनन

612. श्री गंगाधरण बीक्षित : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के बालाघाट क्षेत्र में तांबे के खनन के संबंध में अब कितनी प्रगति हुई है ; और

(ख) इस महत्वपूर्ण योजना को शीघ्र क्रियान्वित करने के लिये क्या कार्यवाही की गई है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खाँ) : (क) और (ख). इस समय भारतीय भूबैज्ञानिक सर्वेक्षण द्वारा हिन्दूस्तान तांब्र लिमिटेड के सहयोग से, मध्य प्रदेश में बालाघाट जिले के माजज खण्ड में गहन समन्वयेपी कार्यक्रम को क्रियान्वित किया जा रहा है। भारतीय

भू-भ्रान्तिक सर्वक्षण द्वारा औसतन 1.16 ताम्बा खाली 230 लाख टन अयस्क की उपलब्ध राशिया पढ़ने हा प्रमाणित की जा चुकी है।

इस समय इस क्षेत्र में 9 व्यघन यत्र फैलाये गए है जिसमे शीघ्रातिशोध अतिरिक्त अयस्क की उपलब्ध राशिया प्रमाणित की जा सके।

हिन्दूस्तान ताम्र लिमिटेड न माजजखण्ड म एक जाघार गिबिग स्थापित किया है। एक अनुभववा खनन अभियन्ता नियुक्त किया गया है। हालही म हिन्दूस्तान ताम्र लिमिटेड ने प्रारंभिक सम्भाव्यता रिपोर्ट प्रस्तुत की है जो सक्रिय रूप से मर, 19 के दिवाराधीन है।

Contract Labour in Assam Tea Gardens

614. SHRI ROBIN KAKOTI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether in Assam the Tea Planters are taking to more and more contractors' labour replacing permanent labourers, and

(b) if so, the steps Government are taking in this regard?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) Assam Government has intimated that there has been no change regarding employment of permanent labour that is Contractors' labour is not replacing permanent labour.

(b) Does not arise.

Representation from Coal Field Workers Union of Ledo-Borgolla and Margherita

615 SHRI ROBIN KAKOTI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received any representation from the Coal Field Workers' Unions of Ledo-Borgolla and Margherita regarding the grievances of the workers;

(b) if so, their demands; and

(c) the steps taken to meet their demands?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) to (c). Notices of strike were given by Assam Colliery Mazdoor Congress and Assam Coal Mines Workers Union, for the fulfilment of the following demands :—

(i) Implementation of the recommendation of the Central Wage Board in the Coal Mining Industry in respect of Assam in the Assam Railways and Trading Company collieries;

(ii) Immediate payment of cash compensation for abolition of concessional supply of food-grains since the 19th December, 1966

At the intervention of the CIRM, a settlement was reached on 11-7-72 between the parties

भारतीय दूनवासों पर व्यय में कमी करना

616. श्रीमति बी० आर० निधिया (ग्यालियर) : क्या विदेश मंत्री यह बताने में तृप्ता करेंगे कि

(क) सर्वा भारतीय दूनवासों में भिन्न-व्ययिता लने, उम्की कार्यकुशलता बढ़ाने तथा विदेश में रह रहे भारतीय नागरिकों के प्रति उनमें महानभूति पैदा करने के लिये क्या कर्मचारी की गई है और उसका क्या परिणाम निकला है; और

(ख) टम सबध में भावी योजना क्या है?

विदेश मंत्रालय में उपमंत्री (श्री सुदेन्द्रपाल सिंह) : (क) दूध बजट नियंत्रण तथा कार्य कुशलता का पूरा ध्यान रखते हुए जहाँ-भी संभव है पदों की कमी करके विदेशों में भारतीय मिशनरों की व्यवस्था में किरायातसारी की जा रही है। वर्तमान आयत के संबंध में कई किरायात के उपाय किए गए हैं जैसे कि याता अत्ते, विदेश अत्ते, तथा प्रासंगिक व्यय में 5% की कटौती तथा प्रतिनिधित्व अनुदान